GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA UNSTARRED QUESTION NO. 386 TO BE ANSWERED ON 13th December, 2018

Fee structure and sale of textbook in private schools

386. SHRI DEREK O'BRIEN:

Will the **Minister** of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether private schools located across the country have varying fee structures and if so, the details thereof:
- (b) whether Government proposes to constitute any Committee to regulate the same;
- (c) whether Government is aware of instances of private schools selling textbooks and school uniforms at exorbitant prices;
- (d) if so, whether Government is taking any measures to regulate the rates; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH)

- (a) & (b): Education being a subject in the Concurrent List of the Constitution and majority of schools being under the jurisdiction of the State/Union Territory Governments, it is for the respective State/Union Territory Government to take a decision in the matter for their schools. Fee structure and fee revisions are regulated by the acts and regulations of the concerned State/UT Governments.
- (c) to (e): It is for the respective State Governments and UTs to take action on any complaints regarding school uniform at exorbitant prices. However, in the matter of selling textbooks and school uniforms, Central Board of Secondary Education (CBSE) has issued a circular vide No. 08/2018 dated 21.06.2018 regarding the directions issued to all the schools affiliated with CBSE regarding sale of books, stationary items and uniforms in schools. A copy of the same is at **Annexure.**

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) TO (e) OF RAJYA SABHA UNSTARRED QUESTION NO. 386 FOR ANSWER ON 13.12.2018 ASKED BY SHRI DEREK O'BRIEN REGARDING FEE STRUCTURE AND SALE OF TEXTBOOK IN PRIVATE SCHOOLS.



केन्द्रीय माध्यपिक शिक्षा बोर्ड CENTRAL BOARD OF SECONDARY EDUCATION

CBSE/AFF/Circular/2018

1393058

Date:21.06.2018

Circular No-2/2018

SUB: SALE OF BOOKS, STATIONERY ITEMS AND UNIFORMS IN SCHOOLS - REG.

This is with reference to the orders of Hon'ble High Court of Delhi dated 21/02/2018 in WP(C) 7414/2017 & C.M Nos. 30616/2017 & 30167/2017 in the case of Association of school vendors and Ors versus Central Board of Secondary Education & Ors and WP© No 10052/2017 & C.M No 41018/2017 in the case of Parents students welfare association versus the Directorate of Education and Anr.

In accordance with the orders of Hon'ble High Court of Delhi, Board's Circular Nos. CBSE(Affiliation)-10, 16 and 16a, dated 19/04/2017, 25/08/2017 and 18/12/2017 respectively on the subject cited above are hereby withdrawn.

However, the following directions are issued to all affiliated schools based on the aforesaid judgment:

- The schools are permitted to open a Tuckshop (small outlet) inside the school premises for facilitating the children.
- If a school makes available books, both NCERT and non-NCERT, stationery and uniform items for sale in the school premises through these Tuckshops, then the sale of these items must be done without any coercion on the students/parents to buy the same from these shops.
- 3 The school shall not coerce parents/students for buying the books and items from any other specified vendors also.
- 4 No activity can be carried out on school premises that is wholly unconnected with education.
- The schools shall display class-wise details of prescribed textbooks on its website before start of each academic session.
- All possible security measures should be ensured by the school keeping in mind the safety and security of the children.

Stringent action would be taken against the schools for violation of above mentioned directions.

(ANURAG TRIPATHI) SECRETARY, CBSE

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Copy for information and necessary compliances thereon.

- 1. All the Principals of the School Affiliated to the CBSE.
- 2. The Director of Education, Delhi, Chandigarh, Arunachal Pradesh, Sikkim, Port Blair.
- 3. The Directors, Secondary Education Departments of all States
- 4. The Commissioner, Kendriya Vidyalaya Sangathan, 18-Institutional Area, ShaheedJeet Singh Marg, New Delhi 110016.
- The Commissioner, Navodaya Vidyalaya Samiti, A-28, Kailash Colony, New Delhi.
- The Director, Central Tibetan School Administration, EssEss Plaza, Community Centre, Sector-3, Rohini-85.
- 7. All HODs of CBSE.
- 8. The PS to Chairperson, CBSE.
- 9. The SPS to Secretary, CBSE
- 10. The Joint Secretary (Co-ordination), CBSE, Delhi.
- 11. The Deputy Secretary (A&L), CBSE, Preet Vihar, Delhi.
- 12. All Regional Offices & COEs of CBSE.
- 13. The JS (Accord), CBSE, Delhi For Cenbosec.
- 14. The PRO, CBSE, Delhi for due Publicity.
- The Research Officer (Technical), Affiliation, CBSE for uploading circular on CBSE website and further circulation.
- 16. Guard File.

(ANURAG TRIPATHI) SECRETARY, CBSE



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